

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION No. 1034
TO BE ANSWERED ON 22.11.2019**

ANGANWADI KENDRAS

+1034. SHRI VISHNU DAYAL RAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the State-wise details of new projects and AnganwadiKendras started under the Integrated Child Development Services (ICDS) scheme across the country including Jharkhand; and
- (b) the details of the benefits of the said projects and AnganwadiKendras set up thereunder across the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The State-wise number of projects and Anganwadi Centres (AWCs) sanctioned and operational across the country including Jharkhand is **Annexed.**
- (b) Under the Anganwadi Services Scheme, six services i.e. supplementary nutritional, pre-school non-formal education, immunization, nutrition & health education, health check-up and referral services are provided to the children (6 months - 6 years) and pregnant women & lactating mothers with the aim to improve nutritional status and enhance early development and learning outcomes of children under 6 years of age and improve care and nutrition of pregnant women and lactating mothers. At present, the scheme caters to more than 836 lakh beneficiaries.

STATEMENT REFERRED IN REPLY TO PART (a) OF LOKSABHA UNSTARRED QUESTION NO. 1034 FOR 22.11.2019 REGARDING ANGANWADI KENDRAS ASKED BY SHRI VISHNU DAYAL RAM

State-wise number of Projects and Anganwadi Centres Sanctioned & Operational under Anganwadi Services Scheme

S. No	Name of State/UT	No. of ICDS Projects		No. of Anganwadi Centres	
		Sanctioned	Operational	Sanctioned	Operational
1	Andhra Pradesh	257	257	55607	55607
2	Telangana	149	149	35700	35634
3	Arunachal Pradesh	98	98	6225	6225
4	Assam	231	231	62153	62153
5	Bihar	544	544	115009	104090
6	Chhattisgarh	220	220	52474	51301
7	Goa	11	11	1262	1262
8	Gujarat	336	336	53029	53029
9	Haryana	148	148	25962	25962
10	Himachal Pradesh	78	78	18925	18925
11	Jammu & Kashmir	141	141	31938	29599
12	Jharkhand	224	224	38432	38432
13	Karnataka	204	204	65911	65911
14	Kerala	258	258	33318	33244
15	Madhya Pradesh	453	453	97135	97135
16	Maharashtra	553	553	110486	110219
17	Manipur	43	43	11510	11510
18	Meghalaya	41	41	5896	5896
19	Mizoram	27	27	2244	2244
20	Nagaland	60	60	3980	3980
21	Odisha	338	338	74154	72587
22	Punjab	155	155	27314	27289
23	Rajasthan	304	304	62010	61974
24	Sikkim	13	13	1308	1308
25	Tamil Nadu	434	434	54439	54439
26	Tripura	56	56	10145	9911
27	Uttar Pradesh	897	897	190145	187997
28	Uttarakhand	105	105	20067	20067
29	West Bengal	576	576	119481	116227
30	A & N Islands	5	5	720	720
31	Chandigarh*	3	3	450	450
32	Delhi*	95	95	10897	10897
33	Dadra & N Haveli	2	2	302	302
34	Daman & Diu	2	2	107	107
35	Lakshadweep	9	9	107	107
36	Puducherry	5	5	855	855
	All India	7075	7075	1399697	1377595

(As on 30.6.2019)

*50 AWCs and 253 AWCs are surrendered by UT of Chandigarh and NCT of Delhi respectively

